

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH**  
**FARIDKOT HOUSE, NEW DELHI**  
**CAUSE LIST (IN COURT NO. 2)**

Date : 18<sup>th</sup> December, 2017  
Time : After the Completion of Court No. 1

HON'BLE MR JUSTICE U.D. SALVI  
JUDICIAL MEMBER

HON'BLE DR. NAGIN NANDA  
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
<b>FOR DIRECTION</b>			
1.	<b>Original Application No. 427/2017</b> (Earlier O.A. No.486/2014)	Gauri Maulekhi Vs. Union of India & Ors.	Mr. Rahul Choudhary & Ms. Meera Gopal, Advs. for Applicant  Mr. Jai A. Dehadrai, Adv. for R-2, 3, 5 & 6 Mr. Mukesh Verma, Adv. for UP Mr. Aditya Singh, Adv. Mr. Rajkumar, Adv. for CPCB Mr. Sanjay Upadhyay, Adv.
<b>AFTER NOTICE</b>			
2.	Original Application No. 791/2017	Birendra Singh Vs. Ministry of Environment, Forest and Climate Change & Ors.	Mr. Vipin Nair, Adv. for Applicant
<b>FOR HEARING</b>			
3.	<b>Original Application No. 21(T<sub>Hc</sub>)/2013</b> (M.A No. 60/2014, M.A No. 61/2014, M.A No. 62/2014 & M.A No. 66/2014)	<b>Davinder Kumar</b> Vs. <b>Union of India &amp; Ors.</b>	Mr. Rahul Choudhary, Adv. for Applicant  Dr. Abhishek Atrey, Adv. for R-1 Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-2 Mr. Raj Kumar, Adv. for R-3 Mr. Anil Soni, AAG with Mr. Naginder Benipal, Adv. for State of Punjab Mr. Narender Hooda, Sr. Adv. for R - 7 Ms. Gurinderjit, Adv. for PPCB Mr. A.R. Takkar, Adv. for R – 8 & 9 Mr. Shubham Bhalla, Adv. for R – 10 & 11 Mr. Arun Bhardwaj, Adv. for R – 16 Mr. Sunil Satyarthi, Adv. for DCB Mr. B. V. Niren, Adv. for CGWA
4.	<b>Original Application No. 415/2015</b> (M.A. No. 967/2015, M.A. No. 68/2016, M.A. No. 341/2016 & M.A. No. 1310/2017)	<b>Vivek Kamboj &amp; Anr.</b> Vs. <b>Union of India &amp; Ors.</b>	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Dr. Abhishek Atrey, Adv. for MoEF Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-2, 4 to 8 Mr. Raj Kumar, Adv. with Mr. Bhupender Kumar, LA for R-3 Mr. B. V. Niren, Adv. for CGWA
5.	Original Application No. 325/2015	Lt. Col. Sarvadaman Singh Oberoi Vs. Union of India & Ors.	Ms. Suruchi Mittal & Mr. Abhishek Gautam, Advs. for Applicant  Mr. A. K. Prasad, Adv. for R-1 & 2 Ms. P. Batra Singh, Adv. for R-3 Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-4 & 5 Mr. Vivek Sharma, Adv. Mr. Taruna A. Prasad, Adv. Mr. Krishna Kumar Singh, Adv. for MoEF

6.	Original Application No. 432/2015	Ashwini Kumar Vs. Union of India & Ors.	Mr. Ashwini Kumar, Applicant in person  Mr. B. V. Niren, Adv. for R-1 Mr. Anil Shrivastav, Adv. for R-3 Mr. G. Pramod Kumar, Adv. for R-4 Ms. Deepika G. Kankana, Adv. for R-5 Mr. Bhanwar Pal Singh Jadon, Adv. for State of UP Mr. Parth H. Bhatt, Adv. for R-9 Mr. P. Venkat Reddy, Adv. Mr. L. Roshmani Kh., Adv. for Manipur Mr. Jogy Scaria, Adv. for State of Kerala Mr. Preshit Surshe, Adv. for Maharashtra Mr. Jaydeep Mazumdar, Adv. for R-31 Ms. K. Enatoli Sema, Adv. for Nagaland Mrs. Aruna Mathur, Adv. for state of Sikkim Mr. Gopal Singh, AOR for State of Tripura Mr. Devraj Ashok, Adv. for Karnataka Mr. Ansuman Srivastava, Adv. for Goa Mr. Rudreshwar Singh, Adv. for Bihar Mr. Rajdipa Behura, Adv. for Orissa Mr. Reegan S. Bel, Adv. Ms. Shashi Juneja, Adv. for Chhattisgarh Mr. G. M. Kawoosa, Adv. for J & K Mr. Anil Grover, AAG Mr. Tarunvir Singh Khehar, Adv. for R-32 Mr. Ranjan Mukherjee, Adv. Mr. Vinay Mohan Sharma, AAG for Punjab Mr. Debarshi Bhuyan, Adv. Ms. Priyanka Sinha, Adv. Mr. R. Rakesh Sharma, Adv. Mr. Shiv Mangal Sharma, AAG for Rajasthan Mr. T. R. Ganesh Bapu, Adv. Mr. Prayan Sharma, Adv. Mr. D. K. Thakur, Adv. Ms. D. Bharathi Reddy, Adv.
7.	Original Application No. 443/2017 (M.A. No. 869/2017 & M.A. No. 1012/2017)	M/s International Agro Foods Vs. Uttar Pradesh Pollution Control Board	Mr. M. Z. Chaudhary & Mr. S. A. Zaidi, Advs. for Applicant  Mr. B. V. Niren, Adv. for CGSC Mr. Pradeep Misra, Adv. for UPPCB Ms. Deep Shikha Bharti, Adv. for UP
8.	Appeal No. 61/2015 (WZ)	Federation of Rainbow Warriors, Margao Vs. Union of India & Ors.	Mr. Abhijit Prabhudesai (in person)  Ms. Supriya Dangare, Adv. for R-1 Mr. P. Dangui, Adv. for R-2 & 4
9.	Appeal No. 1/2016 (WZ) (M.A. No. 11/2016)	Hanuman Laxman Aroskar & Anr. Vs. Union of India & Ors.	Ms. Sreeja Chakraborty, Adv. for Appellant Ms. Prerna Venkatesh, Adv.  Ms. Supriya Dangare, Adv. for R-1 Mr. P. Dangui, Adv. for R-2 & 3

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